

ACKNOWLEDGMENT OF DEBT TO SAVE LIMITATION

Registered A/D

Dated:

From:

To,

Sh. _____

Sub.: _____

Dear Sir,

I have received your letter-dated ____ demanding Rs. _____ due from me on account of a bond dated ____ executed by me in favour of Sh. _____.

In this regard you are requested to grant me some more time. I shall be obliged if you will kindly wait for a further period of _____ months, within which time I shall be able to arrange for funds to pay the amount due to you.

Yours faithfully,

(Signed) _____

Address: _____